NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 475 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE COMPANY: Smt. Pramila Giri Vs. M/s. Kindle Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner:

Mr. Vinay Sharma, Advocate

For the Respondent:

None

ORDER

Ld. Counsel for the Petitioner prays for an adjournment.

At his request adjourned to 20th November, 2017.

(S. K. Mohapatra)

5d-

Member (T)

(Ina Malhotra)
Member (J)

(Lekh Raj Singh)